

**GOVERNMENT OF INDIA**  
**MINISTRY OF DEFENCE**  
**ARMED FORCES TRIBUNAL, PRINCIPAL BENCH**

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Sector – I, R.K. Puram  
New Delhi – 110 066

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Dated : 22<sup>nd</sup> May 2023

**EXTENSION OF LAST DATE FOR RECEIPT OF APPLICATION FOR THE POST**  
**OF REGISTRAR ON DEPUTATION IN ARMED FORCES TRIBUNAL,**  
**REGIONAL BENCH, KOLKATA**

Reference this office Circular number 2(92)/2019/AFT/PB/Adm-II/Vol-III dated 20<sup>th</sup> December, 2022, 27<sup>th</sup> February, 2023 and 10<sup>th</sup> April, 2023. The last date for receipt of applications for the post of Registrar on deputation in the Armed Forces Tribunal, **Regional Bench, Kolkata** is extended upto 30<sup>th</sup> June, 2023.

The other terms and conditions shall remain unchanged. Those candidates who are eligible and applied earlier through proper channel in response to Vacancy Circular dated 20<sup>th</sup> December, 2022 need not to apply again.

  
(Bhagat Singh)  
Deputy Registrar (D)

**Distribution :-**

1. The Secretary General, Supreme Court of India
2. The Registrar General, All High Courts
3. The Principal Registrar, Central Administrative Tribunal, New Delhi
4. The Under Secretary, MoD, AFT Cell, New Delhi
5. The JAG Branch Army/Navy/Air Force, New Delhi
6. AFT, Principal Bench, New Delhi – Website
7. The Registrar (I/C), AFT, Regional Bench, Kolkata with the request to circulate to locally among Govt. offices located in its jurisdiction.
8. All Ministries of Gol.
9. The Chief Secretary, Govt. of NCTD, Delhi Secretariat, I.P. Estate, New Delhi - 110002
10. The Registrar, AFT, All Outlying Benches (less Regional Bench, Kolkata).
11. Guard File.